

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ALPHA MICRO FINANCE CONSULTANTS PRIVATE LIMITED

1.	Name of corporate person	Alpha Micro Finance Consultants Private Limited
2.	Date of incorporation of corporate person	29/06/2009
3.	Authority under which corporate person is incorporated/ registered	Registrar of Companies-Chennai
4.	Corporate Identity Number / Limited Liability Identity Number of corporate person	CIN: U74140TN2009PTC072117
5.	Address of the registered office and principal office (if any) of corporate person	601, 6 th Floor, Phase I, Spencer Plaza 769, Anna Salai, Mount Road, Chennai - 600002
6.	Liquidation commencement date of Corporate Person	27.03.2025
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Jayashree S Iyer 13/6, Corporation Colony, Rangarajapuram 2nd Street, Kodambakkam, Chennai 600024 @vl.alphamicro@gmail.com Telephone: +919840908393 IP Registration Number: IBBI/IPA-002/IP/N00741/2018-19/12211
8.	Last date for submission of claims	26.04.2025

Notice is hereby given that Alpha Micro Finance Consultants Private Limited has commenced voluntary liquidation on 27.03.2025.

The stakeholders of Alpha Micro Finance Consultants Private Limited are hereby called upon to submit a proof of their claims, on or before 26.04.2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Jayashree S Iyer

Liquidator of Alpha Micro Finance Consultants Private Limited
IBBI Regn. No. IBBI/IPA-002/IP/N00741/2018-19/12211

Date : 31.03.2025
Place: Chennai


JAYASHREE S IYER
INSOLVENCY PROFESSIONAL
IBBI/IPA-002/IP-N00741/2018-19/12211